

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 552 of 2019

IN THE MATTER OF:

SREI Equipment Finance Ltd.

...Appellant

Versus

Prabhakar Nanidraju,

RP Of MIC Electronics Ltd.

...Respondent

Present:

For Appellant:- Mr. Arijit Mazumdar, Mr. Shambo Nandy and Mr. Devesh Ajmani, Advocates for Appellant.

For Respondent: Ms. Vijayshree for RP

WITH

Comp. Appeal (AT) (Ins) No. 976 of 2019

IN THE MATTER OF:

Srei Equipment Finance Ltd.

...Appellant

Versus

Cosyn Ltd. & Ors.

...Respondent

Present:

For Appellant:- Mr. Arijit Mazumdar, Mr. Shambo Nandy and Mr. Devesh Ajmani, Advocates for Appellant.

**For Respondent: Mullapudi Rambabu, Advocate for Respondent No. 3
Mr. N. Eswara Rai, Advocate for Respondent.**

O R D E R

11.02.2020 In Company Appeal (AT) (Ins) No. 552/2019, it is stated that pleadings are completed. In Comp. Appeal (AT) (Ins) No. 976 of 2019, the Respondents want to file reply. Replies may be filed within 2 weeks.

Rejoinder, if any, may be filed within a week thereafter.

List the Appeals 'For Admission (After Notice)' on **17th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

SC/ Man/

Comp. Appeal (AT) (Ins) No. 552 of 2019
WITH
Comp. Appeal (AT) (Ins) No. 976 of 2019